

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.810
TO BE ANSWERED ON 05.02.2021

POSHAN ABHIYAN

810. SHRI KRIPANATH MALLAH:
SHRI SHANTANU THAKUR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the objectives and salient features of Poshan Abhiyan along with the present status of its development and implementation;
- (b) the details of the funds sanctioned, allocated and utilized under this Abhiyan during the last three years, State/UT-wise including Assam and West Bengal;
- (c) the details of the target set and achievements made so far under the scheme;
- (d) the details of the beneficiaries benefitted under the scheme;
- (e) whether the Government is able to meet the set target under the scheme and if so, the details thereof and if not, the steps taken by the Government in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) POSHAN Abhiyaan aims to improve nutritional indicators of women and children by leveraging technology, encouraging Jan Bhaagidari and establishing convergence with other schemes and programmes with similar and supporting objectives. The Abhiyaan also aims to ensure an enabling environment for better nutritional management in partnership with all stakeholders.

(b) Details of the funds released and utilized under POSHAN Abhiyaan during the last three Years, State/UT-wise including Assam and West Bengal are at **Annexure**. (West Bengal has chosen not to participate in Poshan Abhiyan)

(c) to (e) POSHAN Abhiyaan is an overarching scheme and a multi-ministerial convergence mission to improve nutritional outcomes. Based on a review and evaluation of POSHAN Abhiyaan, steps have been taken for course correction to ensure nutritional quality, strengthen delivery mechanisms, introduce transparency and leverage technology for improving governance.

Statement referred in reply to part (b) of Lok Sabha Unstarred Question No. 810 for 05.02.2021
State-wise funds utilised under POSHAN Abhiyaan during last three years *

(Rs. in Lakhs)

Sl. No.	State/UT	2017 – 18 + Unspent Balance of ISSNIP	2018-19	2019-20	Total Central fund utilization as on 31.12.2020
1	Andhra Pradesh	2572.41	8604.68	13296.52	14540.18
2	Bihar	7063.44	15001.67	25465.00	22674.32
3	Chhattisgarh	1668.12	9629.51	0.00	5453.16
4	Delhi	945.95	2206.88	0.00	1959.81
5	Goa	238.07	197.78	0.00	201.02
6	Gujarat	3036.66	11228.03	14863.00	18984.16
7	Haryana	400.97	5992.46	0.00	3879.64
8	Jharkhand	2429.59	5110.45	0.00	3798.71
9	Karnataka	3351.05	9870.89	0.00	9392.68
10	Kerala	1273.37	6491.91	0.00	5675.56
11	Madhya Pradesh	4067.20	15894.17	17883.00	16371.46
12	Maharashtra	2572.31	20989.28	33061.47	33671.32
13	Odisha	4600.46	10571.65	0.00	2027.11
14	Puducherry	39.24	393.70	497.00	202.70
15	Punjab	819.51	6090.33	0.00	1544.89
16	Rajasthan	4216.26	9680.99	8941.00	9494.14
17	Tamil Nadu	1340.51	12210.93	11509.00	15697.78
18	Telangana	1736.94	8595.70	7003.00	5508.46
19	Uttar Pradesh	8440.60	29582.87	16166.00	16276.92
20	West Bengal	5545.27	19294.11	0.00	0.00

21	Arunachal Pradesh	52.93	2663.35	0.00	650.89
22	Assam	2298.27	15492.36	14171.00	16271.07
23	Himachal Pradesh	1557.26	4153.15	4960.00	6625.51
24	Jammu & Kashmir	388.59	8297.70	0.00	6747.53
25	Manipur	340.46	3865.37	0.00	2138.40
26	Meghalaya	462.98	1713.27	2802.80	4556.05
27	Mizoram	119.38	957.65	1498.00	2030.27
28	Nagaland	163.74	1251.97	2298.17	4515.56
29	Sikkim	98.59	328.47	923.00	1036.56
30	Tripura	277.91	3695.72	0.00	2867.15
31	Uttarakhand	1866.25	4301.57	7086.00	7098.71
	Total	63984.29	254358.57	182423.96	241891.72
UTs without legislature					
32	Andaman & Nicobar	100.22	416.89	307.62	379.91
33	Chandigarh	158.88	306.82	526.97	462.82
34	Dadra & Nagar Haveli and Daman & Diu	108.83	129.32	436.16	587.89
		42.06	197.66	446.98	
35	Ladakh	0.00	45.82	0.00	41.47
36	Lakshadweep	60.00	138.90	126.75	250.47
	Total	469.99	1235.41	1844.48	1722.56
	Grand Total	64454.28	255593.98	184268.44	243614.28

*Activities under the Abhiyaan were affected by COVID-19 in 2020-21.